

SPECIAL BENCH  
COURT - I

**O-213**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/123(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL ( IN THE MATTER OF GROWFAST BUILDING &amp; APARTMENTS ADVISORS PRIVATE LIMITED)</b>
UNDER SECTION	<b>SEC 252 (1) - BY GOVERNMENT BODY</b>

**Appearances (via video conferencing/physically)**

Ms. Rashmi Bothra, Adv. : For ITO

**ORDER**

1. Ld. Counsel for ITO present.
2. **Reserved for orders.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**